



Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
(Power Section) Civil Secretariat, Jammu.

Notification
Jammu, the 9th of November, 2018.

SRO ⁴⁹² In exercise of the powers conferred by sub-section (1) of Section 12 of the Code of Criminal Procedure, Samvat, 1989, the Government hereby appoint the officers mentioned in the annexure to this notification to be the Executive Magistrates of the 1st Class, who shall exercise all the powers of an Executive Magistrate of 1st class within the territorial jurisdiction of District Doda till panchayat elections.

By order of the Government of Jammu and Kashmir.

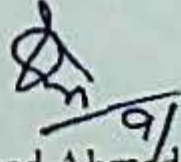
Sd/
(Abdul Majid Bhat)
Secretary to Government,
Department of LJ&PA.

No.LD(p)Misc-1-2018

Dated 09.11.2018

Copy to the:-

1. Divisional Commissioner, Jammu
2. Commissioner/Secretary to Government, Revenue Department.
3. Registrar General, J&K High Court, Jammu.
4. District Magistrate, Doda. This is with reference to his letter no.2628-30/DM/Doda dated 25.10.2018.
5. General Manager, Government Press Jammu for publication in an extra ordinary issue of the Government Gazette.
6. SRO Section, Department of LJ and PA(w.7.s.c).


9/11
(Khursheed Ahmad Bhat)
Deputy Legal Remembrancer,
Department of LJ&PA